NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **25.11.2026** (WEDNESDAY)

CHENNAI BENCH **(HYBRID MODE)**

10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

For Settlement/Argument

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesly Mr. Thomas T Jacob

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 616/2026 For Stay IA No. 1770/2026	Ajit A Kamath Vs JM Financial Asset Reconstruction Company Ltd & 2 Ors.	Mr. Keerthikiran Murali	
3.	Comp App (AT) (CH) (Ins) No. 204/2026	Bank of Maharashtra Vs V Nalini & 2 Ors	Mr. T Ravichandran	
4.	Comp App (AT) (CH) (Ins) No. 502/2026 To Dispense with IA No. 1419/2026	Bank of Baroda Sole Financial Creditor Vs C Shivakumar R Erst. Promoter, Kavveri Telecom Infrastructure Ltd & 3 Ors	Mr. T Ravichandran	
5.	Comp App (AT) (CH) (Ins) No. 544/2026	Bank of Baroda Vs C Shivakumar & 13 Ors.	Mr. T Ravichandran	

6.	Comp App (AT) (CH) (Ins) No. 416/2026 For Exemption IA No. 1183/2026 For Stay IA No. 1185/2026	Concentrix Daksh Services India Pvt Ltd & 9 Ors. Vs Compal Electronics India Pvt Ltd & 2 Ors.	Mr. Mayan H Jain	Mr. Pawan Sharma R1
7.	Comp App (AT) (CH) (Ins) No. 540/2026	Srikantiah Shivaswamy Vs Compal Electronics India Pvt Ltd & Anr.	Mr. Pranav Gopalakrishnan	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 161/2025	Mata Energy Ltd. Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs CA B Nagabhushan RP/Chairman of Monitoring Committee of Mata Energy Ltd & 2 Ors **WITH**	Ms. Mummaneni Vazra Laxmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan R2
9.	Comp App (AT) (CH) (Ins) No. 301/2025 For Stay IA No. 880/2025	Mata Energy Ltd Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA in matter of Mata Energy Ltd. Vs CA Nagabhushan, RP/Chairman of Monitoring Committee in matter of Mata Energy Ltd & 3 Ors **WITH**	Ms. Mummaneni Vazra Laxmi	
10.	IA No. 1206/2025 (Contempt App.) & IA No. 1080/2025 (To Vacate Stay) in Comp App (AT) (CH) (Ins) No. 69/2025 To dispense with IA No. 221/2025 For Stay IA No. 222/2025 For Additional docs. IA No. 223/2025 To Adv. Hg. IA No. 1081/2025 & 1289/2026 For Direction IA No. 1082/2025 **(Interim Order)**	Consortium of Varma Steels Pvt Ltd & AVP Varma, SRA Vs B Naga Bhushan RP of Sri Mata Infratech Ltd & 2 Ors	Ms. Mummaneni Vazra Laxmi	Mr. P Ramesh Babu R1 Mr. Pranava Charan R3
11.	Comp App (AT) (CH) (Ins) No. 384/2026 For Stay IA No. 1101/2026 For Exemption IA No. 1102/2026	Classic FM Developers Rep by Praveen Kumar & Anr. Vs Trupro Insolvency Services LLP, RP of Amar Prakaash Developers Pvt Ltd & Anr	Mr. Mayan H Jain	

12.	Comp App (AT) (CH) (Ins) No. 471/2026 For Stay IA No. 1331/2026	Ayra Consortium (Prospective Resolution Applicant) Through its Authorized Rep, Rohi R Katha Vs TruPro Insolvency Services LLP, RP, Amar Prakaash Developers Pvt Ltd & 2 Ors. **WITH**	Mr. Bilal Ali	
13.	Comp App (AT) (CH) (Ins) No. 520/2026 For Stay IA No. 1481/2026	Ayra Consortium (Prospective Resolution Applicant) Through its Authorized Rep, Rohi R Katha Vs TruPro Insolvency Services LLP, RP, Amar Prakaash Developers Pvt Ltd & 2 Ors.	Mr. Bilal Ali	
14.	Comp App (AT) (CH) (Ins) No. 604/2026 For Exemption IA No. 1717/2026	Trupro Insolvency Services LLP, RP, Amar Prakaash Developers Pvt Ltd, Rep by its Authorised Rep,Jagdish Kumar Parulkar Vs Aadarsh Kumar Surana Suspended Director of The Corporate Debtor and SRA & 2 Ors. **WITH**	Mr. Aishvary Vikram	
15.	IA No. 1729/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 607/2026 For Exemption IA No. 1728/2026	Trupro Insolvency Services LLP, RP, Amar Prakaash Developers Pvt Ltd, Rep by its Authorised Rep,Jagdish Kumar Parulkar Vs Aadarsh Kumar Surana Suspended Director of the Corporate Debtor and SRA & 2 Ors.	Mr. Aishvary Vikram	
16.	Comp App (AT) (CH) (Ins) No. 615/2025 For Stay IA No. 1712/2025	Southern Power Distribution Company of Telangana Limited (TSSPDCL) Vs G. Murali, RP of BTT Industries Pvt Ltd	Mr. Adithya Reddy	Mr. Bendi Raviteja R1
17.	Comp App (AT) (CH) (Ins) No. 131/2026	Vattam Mahesh Kumar HUF, Proprietor of Vattam Steels Vs Janapriya Nirmaan Conglomerate Pvt Ltd	Mr.Sriram Subbaraman *(Vakalat not filed)*	Mr. T Jayasankar
18.	IA No. 837/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 294/2026	TSN Raja, Liquidator of VNR Infrastructure Ltd Vs G Praveen Kumar & 2 Ors.	Mr. T Ravichandran	
19.	IA No. 1081/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 378/2026 For Stay IA No. 1080/2026	Madurai Tuticorin Expressways Limited Vs Canara Bank	Ms. Geeta Battula	Mr. Manav Gecil Thomas

20.	IA No. 1601/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 274/2026 For Stay IA No. 775/2026 To Implead IA No. 1301/2026 **(Interim Order)**	SRA of Bheema Cements Ltd Vs G Madhusudhan Rao, Ex-RP & Resolution Plan Monitoring Committee Member & 2 Ors	Ms. B Anandha Lakshmi	Mr. G Vivekanand R2 Mr. R Sugumaran R3

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) (Ins) No. 419/2026 **Part-Heard**	Assistant Commissioner of State Taxes Vs Shivadutt Bannanje, Liquidator of Falcon Tyres Ltd	Mr. Adarsh Ramanujan	
22.	TA (AT) No. 130/2021 (Comp App (AT) No. 100/2019) **Part-Heard**	Mangala Investments Limited & 4 Ors Vs Canara Land Investments Ltd & 4 Ors	Ms. Simran R Gurnani	Mr. Prithvi Raj JS
23.	Comp App (AT) (CH) (Ins) No. 196/2026 **Part-Heard**	Jaldhi Overseas Pte Ltd Vs Anand Transport Pvt Ltd	Mr. Deepak Narayanan	Mr. G Guruprasath

Admission - Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	Comp App (AT) (CH) (Ins) No. 201/2025 For Stay IA No. 566/2025	Palanigounder Eswaramoorthy, Liquidator, Subhashri Bio-Energies Pvt Ltd Vs A Marimuthu	Mr. B Dhanaraj	*Vakalat not filed*
25.	Comp App (AT) (CH) (Ins) No. 460/2025	Green Morning Horticulture Pvt Ltd Vs Lakshmi Infrastructure & Developers India Pvt Ltd	Mr. Praveen Jain	
26.	Comp App (AT) (CH) No. 93/2026 For Stay IA No. 1288/2026	Raffath Vs Southern Roofings Pvt Ltd & 3 Ors.	Mr. Adith Narayan Vijayaraghavan	
27.	Comp App (AT) (CH) (Ins) No. 521/2026	Bank of Baroda Vs Ramanathan Bhuvaneswari, Liquidator	Mr. T Ravichandran	

Old Cases
(Requests for adjournment will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	TA (AT) No. 76/2021 (Comp App (AT) No. 122/2018)	S.K. Bigstar Foods Ltd. & 8 Ors Vs TM Food Processing Ltd & 25 Ors **WITH**	Mr. I Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
29.	TA (AT) No. 77/2021 (Comp App (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd & 21 Ors **WITH**	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9
30.	TA (AT) No. 78/2021 (Comp App (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Ltd & 22 Ors. **WITH**	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2-R10
31.	TA (AT) No. 80/2021 (Comp App (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Foods Ltd & 22 Ors	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2-R10
32.	Comp App (AT) (CH) (Ins) No. 329/2021 For Stay IA No. 680/2021	George Vinci Thomas, Erstwhile Managing Director, India Techs Ltd & 2 Ors Vs Sasitharan Ramaswamy,Liquidator of India Techs Ltd	Dr. KS Ravichandran, PCS Ms. Manjula Devi	Mr. R Imayavaramban
33.	Comp App (AT) (CH) No. 115/2022 For Stay IA No. 1057/2022	T. Yashwanth & 2 Ors. Vs Arunkarthik Textiles Pvt Ltd & 7 Ors. **WITH**	Mr. NP Vijaykumar	Mr. R Vidhya Shankar R2- R4 Mr. Ramasamy Meyyappan-R5 R6 R8
34.	Comp App (AT) (CH) No. 60/2023	A Deivanai & 2 Ors. Vs Arunkarthik Textiles Pvt Ltd & 7 Ors	Mr. Ramaswamy Meyyappan	Mr. R Vidhya Shankar R4

For Hearing

A. With Interim Order

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35.	Comp App (AT) (CH) No. 93/2025 For Stay IA No. 884/2025	Kovai Purani Finance Pvt Ltd & 7 Ors. Vs S Narayanaswamy	Ms. S Manjula Devi	Mr. Prithvi Raj JS
36.	Comp App (AT) (CH) (Ins) No. 177/2025 For Stay IA No. 470/2025	Shriram Finance Ltd. Vs P. Eswaramoorthy Liquidator, Subhashri Bio Energies Pvt Ltd	Mr. P Elayarajkumar Mr. R Imayavaramban	Mr. B Dhanaraj Mr. KJ Parthasarathy

37.	Comp App (AT) (CH) (Ins) No. 492/2025 To dispense with IA No. 1396/2025 For Stay IA No. 1397/2025	Krishnan Vs C Sanjeevi, Liquidator of Anu Engitech Pvt Ltd & 2 Ors	Ms. V Srimathi	Mr. Jayasankar Toti R1 Mr. Akash Balagee R2
B. Without Interim Order				
38.	Comp App (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024	Rajeev Vidyadharan alias Rajeev Anchal & 3 Ors Vs PJ Mathews & 27 Ors	Dr. KS Ravichandran, PCS	Mr. Bijoy P Pulipra R1-R8 Mr. Sankar P. Panicker R9 Mr. Ajakumar R10-R12 Mr. EK Kumaresan R16 R17
39.	Comp App (AT) (CH) No. 39/2024 For Urgent Hearing IA No. 696/2024 For Stay IA No. 697/2024	S P Velumani & Anr. Vs Magnum Spinning Mills India Pvt Ltd & 6 Ors	Ms. S Manjula Devi	Mr. R Vidhya Shankar R1-R7
40.	Comp App (AT) (CH) (Ins) No. 68/2024 For Stay IA No. 201/2024	SP Coal Resources Pvt Ltd Vs Integrated Thermoplastics Ltd	Mr. P Jesus Moris Ravi	Mr. Varun Srinivasan
41.	Comp App (AT) (CH) No. 71/2024 For Stay IA No. 1080/2024 For Exemption IA No. 1081/2024 For Interim relief IA No. 1082/2024	Dr. Madhukar G Angur Vs Abhay Govind Chebbi & 21 Ors.	Ms. Ashima Mandla	Ms. Vandana PL R1 R3 R4 R5 R6 Mr. Cyril Prasad Pais R2 R13 R22 Mr. Chandramouli Prabhakar- R10 R20
42.	Comp App (AT) (CH) No. 31/2025 For Stay IA No. 478/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd **WITH**	Mr. Avinash Krishnan Ravi	Mr. H Karthik Seshadri
43.	Comp App (AT) (CH) No. 32/2025 For Stay IA No. 479/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd	Mr. Avinash Krishnan Ravi	Mr. H Karthik Seshadri
44.	Comp App (AT) (CH) No.155/2025 For Exemption IA No. 1628/2025 For Stay IA No. 1629/2025	STBL Projects Ltd & 3 Ors. Vs Hemanth Kumar Patibandla & 6 Ors.	Mr. Raja Shekar Rao Salvaji	Mr. A Nagaraj Kumar R
45.	Comp App (AT) (CH) (Ins) No. 320/2025 For Stay IA No. 969/2025 For Exemption IA No. 970/2025 For Direction IA No. 971/2025	HDB Financial Services Limited Vs Srinivas Dande& 2 Ors **WITH**	Mr. D O Kaviyanathan	Mr. TN Chandrassekar
46.	Comp App (AT) (CH) (Ins) No. 321/2025 For Exemption IA No. 974/2025 For Stay IA No. 976/2025 For Direction IA No. 977/2025	HDB Financial Services Limited Vs Aruna Kanchana & 2 Ors	Mr. D O Kaviyanathan	Mr. TN Chandrassekar R2

47.	Comp App (AT) (CH) (Ins) No. 427/2025	Venkat Narasinga Rao Kalvakota, RP Vs Union Bank of India	Mr. Raja Shekar Rao Salvaji	Mr. M Muthuperiasamy
48.	Comp App (AT) (CH) (Ins) No. 580/2025	RKJ Enterprises Vs S. Sanjeevi	Ms. Jayanthi K Shah	Mr. A. Akash Balagee
49.	Comp App (AT) (CH) (Ins) No. 591/2025 For Stay IA No. 1668/2025	Rajkumar Mani Suspended Director of Disha Infraspace Solutions Pvt Ltd Vs Northern Arc Capital Ltd & Anr.	Mr. K Gaurav Kumar	

12:00 PM

For Hearing

With Interim Order				
S.No.	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
50.	Comp App (AT) (CH) (Ins) No. 468/2025 For Stay IA No. 1333/2025 To dispense with IA No. 1334/2025 For Interim Injunction IA No. 454/2026	HDFC Ltd, Now known as HDFC Bank Ltd. Vs S Amarendran, RP Sabari Realtors Pvt Ltd & 2 Ors. **WITH**	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R3
51.	Comp App (AT) (CH) (Ins) No. 469/2025 To dispense with IA No. 1335/2025 For Stay IA No. 1336/2025 For Interim Injunction IA No. 455/2026	HDFC Ltd, Now known as HDFC Bank Ltd Vs S Amarendran, RP Sabari Realtors Pvt Ltd & 2 Ors **WITH**	Mr. N Ravishankar Vallatharasu	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R2
52.	Comp App (AT) (CH) (Ins) No. 470/2025 For Exemption IA No. 1337/2025 For Stay IA No. 1338/2025	Usha K Jolly Charitable Trust Vs S Amarendran & 5 Ors	Mr. S Rajasekar	Mr. Kaushik N Sharma R1 Ms. Hema Srinivasan R2 Mr. Vishnu Mohan R3 R5

02:00 PM

For Hearing

S.No.	**Case No.**	**Name of the Parties**	**Counsel for Appellants**	**Counsel for Respondents**
53.	Comp App (AT) (CH) (Ins) No. 229/2023 For Stay IA No. 746/2023 & 426/2025 For Direction IA No. 943/2026	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Ltd & 2 Ors. **WITH**	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. Praveen Jain- R2 Mr. Aishvary Vikram R3

54.	Comp App (AT) (CH) (Ins) No. 232/2023 For Stay IA No. 750/2023 & 428/2025	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt Ltd Vs Catalyst Trusteeship Ltd & 2 Ors. **WITH**	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. Praveen Jain - R2
55.	Comp App (AT) (CH) (Ins) No. 25/2025 For Direction IA No. 109/2025	Gajjala Yoganand Member of Suspended Board of Directors, Manjeera Retail Holdings Pvt Ltd Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 4 Ors **WITH**	Mr. Y Suryanarayana	Mr. Praveen Jain R1 R2 Mr. Sanjay Kishore R3, R4 Mr. Pradeep Joy R5
56.	Comp App (AT) (CH) (Ins) No. 199/2025 For Stay IA No. 563/2025 For Direction IA No. 1187/2025	G Yoganand Promoter Director (Suspended), Manjeera Retail Holdings Pvt Ltd & Anr Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 3 Ors **WITH**	Mr. Adarsh Subramaniam	Mr. Praveen Jain - R1 Mr. Pradeep Joy- R2 Mr. Palash Taing- R3
57.	Comp App (AT) (CH) (Ins) No. 200/2025 For Stay IA No. 565/2025 For Direction IA No. 1186/2025 & 944/2026 For Urgent Hearing IA No. 1189/2026	Gajjala Yoganand Promoter Director (Suspended) Manjeera Constructions Ltd & Anr Vs Birendra Kumar Agarwal,RP of Manjeera Construction Ltd & 3 Ors.	Mr. Adarsh Subramaniam	Mr. Praveen Jain - R1 Mr. Aishvary Vikram R2 Mr. Palash Taing- R3
58.	Comp App (AT) (CH) (Ins) No. 405/2025 For Additional Docs. IA No. 1172/2026 **Part-Heard**	Gajjala Vivekanand Vs Manjeera Retail Holdings Pvt Ltd & 9 Ors	Mr. Adarsh Subramaniam	Mr. Praveen Jain R1 R2 R8 Mr. Palash Taing R3-R5 Mr. Rahul Unnikrishnan R7

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: **- (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023- 11/Instructions%20for%20joining%20Video%20Conferencing.pdf
5. The appearance slips may be sent at: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support , Parties may contact the following officials during the office hours on working days:
   VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
   or through email on **e-mail ID**: ***itsupport.chennai@nclat.gov.in*** , ***vcnclatchennai5@gmail.com***

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By the order of Hon'ble Member (Judicial)

Chennai Bench

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